IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 6479 of 2021

Rambilash Ganjhu … Petitioner
Versus
The State of Jharkhand ⋯ Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Rajesh Kr. Singh, Advocate
For the State : Mr. Ravi Prakash, Spl. P.P.

Order No.02 Dated- 09.09.2021

Heard the parties through video conferencing.

The learned Spl. P.P. submits that the petitioner has already been arrested on 03.09.2021.

At this stage, the learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Sonu/Gunjan-